

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:5812
ANSWERED ON:04.05.2005
RESERVATION FOR SCs /STs/ OBCs IN GOVERNMENT DEPARTMENTS
Krishnadas Shri N.N.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has made any study regarding the present status of SC, ST and OBC percentage in several Government Departments upto 31st of December, 2004;
- (b) If so, the details thereof;
- (c) whether their representation is adequate according to the principle framed in this regard;
- (d) if not, the reasons therefor; and
- (e) the details of the steps taken to monitor their representation in services as per quota?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) & (b): As per information received from 58 Ministries/Departments, the representation of Scheduled Castes, Scheduled Tribes and Other Backward Classes (excluding sweepers) as on 1st January, 2004 in the Central Government Services is 17.09%, 6.49% and 4.55% respectively.

(c): Representation of Scheduled Castes in Group C and D posts is adequate with reference to the percentage of reservation prescribed for them. Representation of Scheduled Castes in Group A and B posts and representation of Scheduled Tribes and Other Backward Classes in all Groups of posts is, however, below the reservation prescribed for them.

(d): Some posts reserved for Scheduled Castes, Scheduled Tribes and Other Backward Classes remain unfilled because of Non-availability of suitable candidates, etc. Reservation for Other Backward Classes started only in 1993. Therefore, it will take time to reach the percentage prescribed for them.

(e): Instructions have been issued to all Ministries/Departments to ensure filling up of reserved vacancies as per prescribed quota. Liaison Officers have been appointed in all Ministries/Departments and offices under the control of Heads of Departments who are responsible for ensuring due compliance by the subordinate appointing authorities with the orders and instructions pertaining to the reservation of vacancies in favour of Scheduled Castes, Scheduled Tribes and Other Backward Classes and other benefits admissible to them.